

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MRS. RACHNA GUPTA

Petition(s) for Special Leave to Appeal (Crl.) No(s). 9363/2014
NANHAKU RAM Petitioner(s)

VERSUS

STATE OF JHARKHAND Respondent(s)
(with appln. (s) for bail and office report)

Date : 08/05/2015 This petition was called on for hearing today.

For Petitioner(s)

Mr. Sarbjeet Dutta, Adv.
Mr. Akshat Shrivastava, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Service report in respect of the sole respondent is still
awaited.

The Ld. Counsel for the petitioner has requested for
serving the standing counsel of the respondent - State, in

addition. Allowed.

List again on 29.7.2015.

(RACHNA GUPTA)
Registrar

Signature Not Verified

Digitally signed by
Rupam Dhamija
Date: 2015.05.14
14:16:42 IST
Reason: